

**SHRI KAMLAPATI TRIPATHI:** No.

**SHRI THA KIRUTTINAN:** What is the total amount allotted for this minimum needs programme throughout India and what are the criteria that are being followed to allot these funds to each State?

**SHRI KAMLAPATI TRIPATHI:** I think it is a separate question. Still I can say this Rs. 500 crores is for the minimum needs programme.

**SHRI SEZHIYAN:** What are the criteria for the allocation of these Rs. 500 crores?

**SHRI KAMLAPATI TRIPATHI:** The States demand money and they chalk out their schemes and the distribution will take place keeping in view the financial position of the Government.

**MR. SPEAKER:** Shri Phool Chand Verma—absent. Shri Dinen Bhattacharyya—also not here. Shri Nawal Kishore Sharma—also absent.

There are still two minutes to go. So I will call the second round. Shri Jadeja—not here. Shri Vekaria—also absent. Shri Kakodkar—absent. Shri Mallanna—absent. Shri Mayavan—absent. Shri Mahadeepak Singh Shakya—absent. Shri R. V. Swaminathan—not here. Shri Saminathan—also absent. Shri Kakodkar—absent. Shri G. P. Yadav—absent. Shri Kathamuthu—absent. Shri Solanki—absent. Shri Phool Chand Verma—absent. Shri Dinen Bhattacharyya—absent. Shri Nawal Kishore Sharma—absent. The question hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Implementation of Land Reform Regulation Act 1971 in Dadra and Nagar Haveli

\*404. **SHRI D. P. JADEJA:**  
**SHRI R. R. PATEL:**

Will the Minister of AGRICULTURE be pleased to state:

2625 LS—2.

(a) whether Land Reform Regulation Act, 1971 of Dadra and Nagar Haveli has already been re-examined in respect of national guidelines on ceiling;

(b) if so, why action has not been taken for its immediate implementation; and

(c) when the final decision is likely to be taken in that regard?

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE  
(SHRI ANNASAHEB P. SHINDE):**  
(a). Yes, Sir.

(b) and (c). The 1971 Regulation referred to in part (a) of the Question was amended in the light of the national guidelines on ceiling on agricultural holdings by the Dadra and Nagar Haveli Land Reforms (Amendment) Regulation, 1973. It has been promulgated by the President on the 30th November, 1973.

##### W.H.O.'s Help for Eradication of Small Pox

\*405. **SHRI PURUSHOTTAM  
KAKODKAR:**

**SHRI K. MALLANNA:**

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether any help has been sought from the World Health Organisation for the eradication of small-pox in India; and

(b) if so, the facts thereof?

**THE MINISTER OF HEALTH AND  
FAMILY PLANNING (DR. KARAN  
SINGH):** (a) Yes, Sir.

(b) A statement is laid on the Table of the Sabha.